

1	2	3
13. Orissa	11	-
14. Punjab	19	-
15. Rajasthan	26	5
16. Tamilnadu	416	26
17. Uttar Pradesh	37	6
18. West Bengal	24	3
19. Goa	1	-
20. Pondicherry	3	-
<b>TOTAL</b>	<b>744</b>	<b>64</b>

#### **Fire-Fighting Equipments in Delhi Fire Service**

1918. PROF. P.J. KURIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Fire Service does not have proper equipments such as ladder etc. to fight fire in the Upper floor of high-rise buildings in the capital;

(b) whether this has not hampered the fire fighting operations in many cases; and

(c) if so, the steps being taken to equip the fire service with all the modern equipments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) The Delhi Fire Service is fairly well equipped to fight fire in high-rise buildings. It has a ladder with a height upto 44 mtrs.

(b) It has been quite effective in fire fighting operations.

(c) A grant of Rs. 11.83 crores has been sanctioned for the Delhi Fire Service for

opening 5 more fire stations and for acquiring modern equipment, including a 50 meter ladder. The Delhi Fire Service has occured a number of sophisticated fire equipments especially meant for fire fighting in high-rise buildings.

#### **Fire In Godown In Khari Baoli, Delhi**

1919. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the death of some persons following a devastating fire in a godown stocking unauthorised stock of chemicals in the congested locality of Khari Baoli, Delhi;

(b) if so, whether Government have made any inquiry into the unauthorised stocks of chemicals in the congested localities endangering the lives of the people;

(c) if so, the outcome thereof; and

(d) what action has been taken by Government to fix responsibility for laxity on the part of administrative machinery to enforce rules and norms laid down in this regard and also to ensure that such hazard-